

Power to Kerala from Ramagundam Thermal Power Station

721. SHRI N. E. BALARAM:

SHRI SURAJ PRASAD:

Will the Minister of ENERGY be pleased to state:

(a) whether any arrangements have been made to enable Kerala to get its share of power from the Ramagundam Thermal Power Station in Andhra Pradesh; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) and (b) With the commissioning of 400 KV Cuddapah-Bangalore single circuit line in July, 1986, there is no constraint in transferring the share of power of Kerala from Ramagundam thermal power station.

Untapped Hydro Power Potential

722. SHRI N. E. BALARAM:

SHRI SURAJ PRASAD:

Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Economic Times of 6th October, 1986 that more than 80 per cent of the total hydro power potential remains untapped in the country;

(b) if so, what are the details and reasons therefor; and

(c) what steps are proposed to be taken to make use of this untapped hydro-power potential?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) Yes, Sir.

(b) and (c) About 12 per cent of the total hydro-electric potential of the country has been developed so far. The hydro-electric potential is

being developed keeping in view factors such as the availability of financial resources, the anticipated power demand in various Regions, the techno-economic feasibility and gestation periods of individual projects and the irrigation and flood control benefits, if any, expected to be derived.

Hydro-electric schemes of a total capacity of 2310 MW are presently being implemented in the Central Sector and of 10336 MW in the various States.

Low cost Power Sub-Station

723. SHRI TALARI MANOHAR:

Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the Statesman of the 9th October, 1986 that a new low cost power sub-station has been designed by Rural Electrification Corporation;

(b) if so, what are the details and features thereof; and

(c) whether use of this would be made obligatory to all other central and state units in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) Yes, Sir.

(b) Based on the developmental work done over the last 2-3 years, the Rural Electrification Corporation has standardised a new design of low cost 33/11 KV sub-stations for supply of power to the rural areas. The new design envisages use of auto-reclosers to control supply to the 11 KV distribution lines. The land requirement is considerably reduced and costly civil works including sub-station building and staff quarters are dispensed with to a large extent.

(c) All the State Electricity Boards have been advised to consider the feasibility of adopting the new design for their States depending upon the system requirements and availability of equipment.